

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**PRINCIPAL BENCH**

**(IB)-405(PB)/2017**

**IN THE MATTER OF:**

Rainbow Digital Services Pvt. Ltd. .... Applicant/petitioner  
Vs.  
Shilpi Cable Technologies Ltd. .... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 21.05.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**Hon'ble President**

**Sh. S. K. MOHAPATRA,**  
**Hon'ble Member (Technical)**

For the Applicant/petitioner : Mr. Gurucharan Singh, Adv.  
Mr. Abhishek Dua, Adv. for RP.  
Ms. Rita Gupta, CA

**ORDER**

Part heard for 07<sup>th</sup> June, 2018.



**(M.M.KUMAR)**  
**PRESIDENT**



**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**